

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS  
OF THE HOUSE**

**(Thirteenth Lok Sabha)**

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**THIRD REPORT**

*(Presented on 3.8.2000)*

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this third Report.

2. The Committee held a sitting on the 2nd August, 2000.

3. The Committee considered applications for leave of absence from six members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;  
*2nd August, 2000*  

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*Sravana 11, 1922 (Saka)*

RAM SAJIVAN,  
*Chairman,*  
*Committee on Absence of Members*  
*from the sittings of the House.*

## APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Ashok Kumar Singh Chandel	23.2.2000 to 16.3.2000 = 23 days and 17.4.2000 to 11.5.2000 = 25 days Total @ 48 days	Under judicial custody	23.2.2000 to 16.3.2000 = 23 days and 17.4.2000 to 17.5.2000 = 31 days Total @ 54 days	\$ Since the member has not signed the attendance register from 12 to 17 May, 2000.
2.	Shri Sunil Dutt	*24.7.2000 to 25.8.2000 = 33 days	Self-illness	*24.7.2000 to 25.8.2000 = 33 days	
3.	Shri H. G. Ramulu	24.7.2000 to 25.8.2000 = 33 days	Self-illness	24.7.2000 to 25.8.2000 = 33 days	
4.	Shri Iqbal Ahmed Saradgi	24.7.2000 to 25.8.2000 = 33 days	Self-illness	24.7.2000 = 25.8.2000 = 33 days	
5.	Shrimati Nisha Chaudhary	*24.7.2000 to 25.8.2000 = 33 days	Self-illness	*24.7.2000 to 25.8.2000 = 33 days	
6.	Prof. Kailasho Devi	24.7.2000 to 25.8.2000 = 33 days	Self-illness	24.7.2000 to 25.8.2000 = 33 days	

\* Members were earlier granted leave by the House on 13.3.2000 for 48 days from 29.11.1999 to 23.12.1999 and 23.2.2000 to 16.3.2000 on the recommendations made by the Committee in its First Report.

Members were also granted leave by the House on 15.5.2000 for 31 days from 17.4.2000 to 17.5.2000 on the recommendations made by the Committee in its Second Report.